

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CA/95/2017

NAME OF THE PETITIONER : AMREX MARKETING PVT LTD

NAME OF THE RESPONDENT : SRISESAVA HOSPITALS PVT LTD & 4 ORS

UNDER SECTION : 58/59

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A.G. Sompa Narayana (For A. G. M. Lawyer & Associates)	for Respondent no.3. A. G. M. Lawyer & Associates
2.	Archana Tyer	Petitioner Archana Tyer

ORDER

Counsel for the Petitioner present. Counsel for R3 present and filed counter; copy of which is given to the other side. As seen from the order dated 13.12.2017, Counsel for R5 was present. However, there is no representation on behalf of R5 today. It appears that R5 is not interested to pursue the matter. Therefore, R5 is proceeded ex parte. Counsel for the Petitioner is directed to file rejoinder. Put up on 19.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk